

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00039/2019

DATED THIS THE 28TH DAY OF FEBRUARY, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Kumaraswamy G.K.
Aged: 33 years
S/o Kalaiah,
Formerly working as Ear Mould Technician
On contract basis,
All India Institute of Speech and Hearing,
Manasagangotri, Mysore 670 006
R/o Ganjalagodu Village and Post,
Arakalagodu Taluk,
Hassan District 573 102Applicant
(By Advocate Shri Ranganatha S. Jois)

Vs.

1. The Union of India,
Rep by its Secretary,
Ministry of Health and Family Welfare,
New Delhi – 110 001

2. The All India Institute of Speech
And Hearing,

“Naimisham” Campus,
Manasagangotri,
Mysore 570 006
Represented by its DirectorRespondents
(By Shri H.R. Sreedhara, Counsel for the Respondents)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

Applicant submits that OA has become infructuous as, according to him, relief has been granted to him. Therefore, on being infructuous, the OA is dismissed. No order as to costs.

(C.V. SANKAR)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

Annexures referred to by the applicant in OA No. 170/00039/2019

Annexure-A1: Copy of the SSLC certificate
Annexure-A2: Copy of the PUC Certificate
Annexure-A3: Copy of the DCHL certificate
Annexure-A4: Copy of the clinical practicum certificate
Annexure-A5: Copy of the registration certificate by Rehabilitation Council of India
Annexure-A6: Copy of the renewal of registration certificate by Rehabilitation Council of India
Annexure-A7: Copy of the experience certificate and No Objection Certificate by AIISH
Annexure-A8: Copy of the advertisement No. 06/2018 dated 06.07.2018
Annexure-A9: Copy of the caste certificate of the applicant
Annexure-A10: Copy of the application filed by the applicant
Annexure-A11: Copy of the list of candidates eligible for skill test to the post of Ear Mould Technician
Annexure-A12: Copy of the Central Administrative Tribunal, Chandigarh Bench order dated 15.05.2013 in the case of Meena Kumar Vs. Union of India

Annexures with reply statement

Annexure-R1: Copy of the Office Memorandum dated 01.07.1998
Annexure-R2: Copy of the Ministry of Health and Family Welfare letter dated June, 2018
Annexure-R3: Copy of the representation of the applicant dated 28.12.2018
Annexure-R4: Copy of the letter dated 08.01.2019

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